Unstarred Questions

(b) if so, the details of towns declared, so far, as open defecation free and what is the target fixed for the next year?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Ministry of Drinking Water and Sanitation regularly reviews the SBM(G) programme. There is a spurt in the progress made under the programme. Against the expected outcome of 50 lakh for individual latrines for the year 2014-15, 58,54,987 latrines were constructed, which is an achievement of 117% of the expected outcome. During 2015-16, 127.41 lakh toilets were constructed against expected outcome of 120.00 lakh. For the year 2016-17, against the expected outcome of 1.5crore individual latrines, 92,92,945 individual latrines (61.95%) have been constructed as on 16-11-2016. Since the launch of Swachh Bharat Mission (Gramin) on 2nd October, 2014, 269.83 lakh toilets have already been constructed under SBM(G) as on 16.11.2016. Sanitation Coverage, which was 42.05% on 2.10.2014, has increased to 56.89% on 16.11.2016.

(b) 61 Districts (rural), 659 Blocks (rural), 52,562 Gram Panchayats and 1,17,771 Villages have declared themselves as Open Defecation Free (ODF) as on 16-11-2016. Moreover, as the SBM(G) is a demand driven programme, therefore, no targets are fixed but more and more demand is being generated.

Supply of Piped Drinking Water in Vindhyachal

500. SHRI SURENDRA SINGH NAGAR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether any request has been received from the Uttar Pradesh Government to include two more districts of Vindhyachal region under the Piped Drinking Water Scheme; and

(b) if so, the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) A Proposal of Government of Uttar Pradesh for special assistance for 5 Rural Water Supply schemes of 2 Districts of Vindhya region has been received in the NITI Aayog. The same has been sent by the NITI Aayog in this Ministry for examination. The proposal has been examined and certain clarifications have been asked from the State Government of Uttar Pradesh.